

IN THE HON'BLE NATIONAL GREEN TRIBUNAL,
NEW DELHI

Execution Application No. 35/2023

IN Original Application No.673/2018

(M.A. No. 92/2023)

IN THE MATTER OF:

News item published in "The Hindu" authored by Shri Jacob Koshy titled
"More river stretches are now critically polluted: CPCB

Md. Imran Ahmad & Ors.

Applicants in EA and M.A.

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Place: Chandigarh

Dated: 12.12.2023


Special Secretary,
Environment Department,
Govt. of Haryana

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**Interim report of Pardeep Kumar, IAS, Special Secretary, Environment
Department, Govt. of Haryana.**

I, Pardeep Kumar, Special Secretary, Environment Department, Govt.
of Haryana do hereby state as under:

1. The Hon'ble NGT vide order dated 09.10.2023 in the matter of EA No. 35 of 2023 in OA No.673/2018 (M.A. No. 92/2023) News item published in "The Hindu" authored by Shri Jacob Koshy titled "More river stretches are now critically polluted: CPCB has directed as under:

"6. Since, a larger issue in respect of the implementation of the orders by the different authorities on Pan India basis is involved, therefore, we entertain this Application as an execution application for execution of the order which has been finally passed in O.A. No. 673/2018. The material pointed out by the applicants indicate that the order of the Tribunal has not been implemented by all the States in true letter and spirit till now. Hence, we issue Notice to Chief Secretaries of all the States and Secretary MoJS with the direction to submit the report in respect of compliance of above order of the Tribunal.

7. The applicants are granted liberty to amend the prayer clause of the Execution Application as prayed during the course of argument.

8. Let the Notice to the Chief Secretaries of all the States be served by the Applicants and affidavit of service be filed on the next date of hearing”.

2. That the State of Haryana is implementing the direction of Hon'ble Tribunal in the above said matter and regularly implementing and monitoring the River Yamuna and Ghaggar Action Plans in the State. The progress in this regard is regularly monitored by Secretary, National Mission of Clean Ganga, MoJS; Chief Minister, Haryana; Chief Secretary, Haryana and Environment Minister, Haryana. Brief details of the meetings regarding progress of Rivers Action Plans in Haryana after issuance of order dated 22.02.2021 in OA No. 673/2018 are as under:-

Sr. No.	Details of the meetings	Date	Total meetings
1	9 th CMC Meeting in OA No. 673/2018 under the Chairmanship of Secretary, DoWR, RD&GR, Ministry of Jal Shakti	04.03.2021	4
2	10 th CMC Meeting in OA No. 673/2018 under the Chairmanship of Secretary, DoWR, RD&GR, Ministry of Jal Shakti	09.07.2021	
3	9th Fortnightly review meeting to review the progress of Yamuna and Ghaggar Action Plan under the Chairmanship of Chief Secretary, Haryana	02.08.2021	
4	11 th CMC Meeting in OA No. 673/2018 under the Chairmanship of Secretary, DoWR, RD&GR, Ministry of Jal Shakti	15.11.2021	
5	12 th CMC Meeting in OA No. 673/2018 under the Chairmanship of Secretary, DoWR, RD&GR, Ministry of Jal Shakti	04.02.2022	8
6	10th Fortnightly review meeting to review the progress of Yamuna and Ghaggar Action Plan under the Chairmanship of Chief Secretary, Haryana	06.05.2022	
7	13 th CMC Meeting in OA No. 673/2018 under the Chairmanship of Secretary, DoWR, RD&GR, Ministry of Jal Shakti	09.06.2022	
8	11th Fortnightly review meeting to review the progress of Yamuna and Ghaggar Action Plan under the Chairmanship of Chief Secretary, Haryana	27.07.2022	
9	14 th CMC Meeting in OA No. 673/2018 under the Chairmanship of Secretary, DoWR, RD&GR, Ministry	20.09.2022	

Sr. No.	Details of the meetings	Date	Total meetings
	of Jal Shakti		
10	Progress of River Action Plans under the Chairmanship of Chief Minister, Haryana	13.10.2022	
11	12th Fortnightly review meeting to review the progress of Yamuna and Ghaggar Action Plan under the Chairmanship of Chief Secretary, Haryana	20.10.2022	
12	Progress of River Action Plans under the Chairmanship of Chief Minister, Haryana	24.11.2022	
13	15 th CMC Meeting in OA No. 673/2018 under the Chairmanship of Secretary, DoWR, RD&GR, Ministry of Jal Shakti	10.01.2023	5
14	Progress of River Action Plan under the Chairmanship of Chief Secretary, Haryana	10.04.2023	
15	16 th CMC Meeting in OA No. 673/2018 under the Chairmanship of Secretary, DoWR, RD&GR, Ministry of Jal Shakti	12.05.2023	
16	Progress of River Action Plan under the Chairmanship of Environment Minister, Haryana	08.08.2023	
17	17 th CMC Meeting in OA No. 673/2018 under the Chairmanship of Secretary, DoWR, RD&GR, Ministry of Jal Shakti	12.09.2023	

From above, it can be seen that the matter is being reviewed at highest level. The next meeting is likely to be held within fortnight. So, one month time is required to obtain latest data and to compile the same for status report.

3. That the State of Haryana is regularly submitting the monthly progress report regarding River Yamuna and Ghaggar Action Plans to National Mission for Clean Ganga, Ministry of Jal Shakti. Copy of latest progress report for the month of Oct, 2023 submitted to NMCG is attached as **Annexure-R-1**.

4. That, there is lot of progress in the compliance status of State. The brief details of progress made regarding sewage and effluent treatment capacity in the State as on date are given as under:-

- The no. of existing STPs have increased from 156 STPs to 180 STPs and installed treatment capacity of sewage has increased from 1835 MLD to 1965 MLD.

- 12 more STPs of 300 MLD capacity are under construction in the State and likely to be completed by Dec, 2024.
- 05 STPs of 410 MLD capacity are under proposal for future population.
- The no. of existing CETPs have increased from 19 CETPs to 22 CETPs and installed treatment capacity has increased from 190 MLD to 215 MLD.
- 01 CETP of 1.5 MLD capacity is under construction in the State and likely to be completed by Jan, 2024.
- 07 CETPs of 126 MLD capacity are under proposal.
- 2282 KM sewer line was proposed and 2123 KM has been laid and the balance work is likely to be completed by Dec, 2024.
- State has also planned to reuse of treated sewage of 27 STPs of 326.5 MLD capacity in 1st phase and work for 1st STP considered in Phase-1 likely to be completed by 31.12.2023 and work for all STPs considered in phase-1 likely to be completed by 31.03.2025.

In view of the submission made herein above, it is requested that the details submitted may kindly be taken on record and one month time may be granted for submission of final status report.

Place: Chandigarh
Dated: 12.12.2023.


(Pardeep Kumar)
Special Secretary,
Environment Department, Govt. of Haryana

National Mission for Clean Ganga
Format for submission of Monthly Progress Report in the NGT Matter OA No. 673
of 2018 (in compliance to NGT order dated 24.09.2020)

For the State of Haryana
Upto October, 2023

Overall status of the State:

I. Total Population: Urban Population

- ✓ Ghaggar catchment
Population – 27.6 lacs
- Yamuna catchment
Population – 92.4 lacs
- ❖ Other areas-
Population- 10.8 lacs

II. Estimated Sewage Generation (MLD):

- ✓ Ghaggar catchment
298.24 MLD
- Yamuna catchment
1239 MLD
- ❖ Other areas
117.5 MLD

III. Details of Sewage Treatment Plant:

• **Existing no. of STPs and Treatment Capacity (in MLD):**

- ✓ Ghaggar catchment
72 STPs of treatment capacity of 553.5 MLD
- Yamuna catchment
73 STPs of treatment capacity of 1186.7 MLD
- ❖ Other areas-
35 STPs of treatment capacity of 225 MLD.

• **Capacity Utilization of existing STPs:**

- ✓ Ghaggar catchment
314.1 MLD effluent reaching STPs.
- Yamuna catchment
928 MLD effluent reaching STPs.

- ❖ Other areas
131 MLD effluent reaching STPs.

- **MLD of sewage being treated through Alternate technology:**

NIL

- **Gap in Treatment Capacity in MLD:**

- **Yamuna catchment**

There is gap of 325.5 MLD in the installed treatment capacity at present in comparison to requirement in towns i.e. Faridabad (232.5 MLD) and Gurugram (93 MLD).

- **No. of Operational STPs:**

Ghaggar catchment

There are total 72 STPs installed in the catchment of river Ghaggar with the capacity of 553.5 MLD. As per latest status, 19 STP is not meeting the prescribed parameters. The list is enclosed as **Annexure-1**.

Yamuna catchment

There are total 73 STPs installed in the catchment of river Yamuna with the capacity of 1186.7 MLD. As per latest status, 25 STPs are not meeting the prescribed parameters. The list is enclosed as **Annexure-2**.

Other Areas

There are total 35 STPs of 225 MLD capacity installed in the other areas not falling in the catchment of rivers. Out of these 21 STPs are not meeting the prescribed limits. The list is enclosed as **Annexure-3**.

Table- Details of town wise STPs in the State of Haryana are given as under:-

Sr. No.	Town	Existing STP Capacity (MLD)	Capacity Being Utilized	Operational status of STP	Compliance status of STPs
Ghaggar Catchment					
1	Naraingarh	3	2.44	Operational	Non Complying
2	Ambala	54	32.14	Operational	6 STPs are complying, and 8 STPs are Non-Complying (3 MLD Naya Gaon, Unit-I, 3.25 MLD Naya Gaon, Unit-II, 3.25 MLD Unit-II, Baldev Nagar, 5 MLD Moti Nagar, Unit -1, 5 MLD Moti Nagar, Unit-II, 3.25 MLD Nasirpur and 3 MLD Devi Nagar, Ambala)
3	Ratia	6.5	4.5	Operational	Complying
4	Tohana	10	8.2	Operational	Complying
5	Jhokal Mandi	3	1.5	Operational	Complying

Sr. No.	Town	Existing STP Capacity (MLD)	Capacity Being Utilized	Operational status of STP	Compliance status of STPs
6	Fatehabad	33	14	Operational	4 STPs are complying
7	Hisar	82	50	Operational	5 STPs are complying
8	Narnaund	4	2.15	Operational	Complying
9	Narwana	9.25	7.03	Operational	1 STP is Complying and 2 STP is non-complying (3.5 MLD Patiala Road, Narwana, 2 MLD Dablain Road Narwana)
10	Uchana	5.5	2.75	Operational	1 STP is complying and 2 STPs are Non complying
11	Jind	37	20	Operational	3 STPs are Complying and 1 STP is non-Complying (5 MLD Jind)
12	Safidon	9	3.2	Operational	Complying
13	Cheeka	10	5.85	Operational	Complying
14	Kaithal	37.5	24.04	Operational	4 STPs are Complying
15	Kalayat	5	3.5	Operational	Complying
16	Pundri	3.5	4.23	Operational	Complying
17	Shahabad	11.5	7.48	Operational	Complying
18	Pehowa	8	5.87	Operational	Non-complying
19	Thanesar	40	19.07	Operational	2 STPs are Complying
20	Kalka	4.75	2.55	Operational	2 STPs are Non-complying
21	Pinjore	5	3.5	Operational	Complying
22	Panchkula	87.5	36	Operational	12 STPs are complying
23	Mandi Dabwali	16.5	13.5	Operational	Complying
24	Kalanwali	9.5	2.5	Operational	Complying
25	Sirsa	45	29.5	Operational	2 STPs are complying and 2 STPs Non-Complying (5 MLD Nattar 1, Sirsa and 5 MLD Nattar 2, Sirsa)
26	Rania	6	2.6	Operational	Complying
27	Ellenabad	7.5	6	Operational	Complying
Total		553.5	314.1		
Yamuna Catchment					
1	Jagadhri	24	18.5	Operational	Complying

Sr. No.	Town	Existing STP Capacity (MLD)	Capacity Being Utilized	Operational status of STP	Compliance status of STPs
2	Yamunanagar	65	43.7	Operational	4 STPs are Complying
3	Radaur	3.5	2	Operational	Complying
4	Chhachhrauli	3	1.75	Operational	Complying
5	Ladwa	7	5	Operational	Complying
6	Nilokheri	6	3.5	Operational	Complying
7	Taraori	5.5	3.8	Operational	Complying
8	Indri	4	2.35	Operational	Complying
9	Karnal	68	56	Operational	3 STPs are Complying
10	Nissing	4	2.3	Operational	Complying
11	Gharaunda	7	4.7	Operational	Complying
12	Panipat	136	62	Operational	6 STPs are complying
13	Samalkha	5	4	Operational	Non-Complying
14	Gohana	11.3	8.72	Operational	2 STPs are Non- Complying
15	Ganaur	7	5.5	Operational	Non-Complying
16	Sonepat	62.5	48.3	Operational	3 STPs are Complying
17	Kharkhoda	4.5	2	Operational	Non-Complying
18	Meham	5	2.65	Operational	Non Complying
19	Rohtak	115.5	49.7	Operational	4 STPs are Complying, 1 STP is non-complying (40 MLD Sonaria, Rohtak) and 2 STPs are under up-gradation (10 MLD sector-25, Rohtak and 10 MLD Singhpura Rohtak)
20	Kalanaur	3.5	2.5	Operational	Non Complying
21	Sampla	4	2.66	Operational	Non Complying
22	Beri	3	1.72	Operational	Complying
23	Bahadurgarh	64	22.6	Operational	2 STPs are complying and 1 STP is non- complying (18 MLD Line Par, Bahadurgarh)
24	Jhajjar	10.5	6.45	Operational	2 STPs are Non Complying
25	Taoru	4.5	2.6	Operational	Non-complying
26	Gurugram	395	360	Operational	10 STPs are complying and 1 STP non-complying (100 MLD Dhanwapur, Gurugram)
27	Nuh	3.6	2.3	Operational	Non Complying

Sr. No.	Town	Existing STP Capacity (MLD)	Capacity Being Utilized	Operational status of STP	Compliance status of STPs
28	Ferozpur jhirka	5	2.45	Operational	Non Complying
29	Punhana	4.5	1.25	Operational	Non Complying
30	Faridabad	82.5	180	Operational	2 STPs are complying & 1 STP is non-complying (45 MLD Badshahpur, Faridabad)
31	Palwal	36.5	9	Operational	Non Complying
32	Hathin	4.5	2.08	Operational	Non Complying
33	Hassanpur	3	1.25	Operational	Non Complying
34	Hodal	9	4.6	Operational	Non Complying
Total		1186.7	927.9		
Other STPs					
1	Sohna	6	4.5	Operational	Non Complying
2	Pataudi	4.5	2.7	Operational	Non Complying
3	Farrukhnagar	3	1.85	Operational	complying
4	Haily Mandi	5.5	2.9	Operational	complying
5	Julana	4	2.3	Operational	complying
6	Dhana Road, Bhiwani	10		Operational	Non Complying
7	Bhiwani	10	38	Operational	Non Complying
8	Bhiwani, Phase-I	15		Operational	Complying
9	Bhiwani, Phase-II	15		Operational	Non Complying
10	Charkhi Dadri	5	6	Operational	Non Complying
11	Charkhi Dadri	5		Operational	Non Complying
12	Bawani Khera	4.5	2	Operational	Non Complying
13	Loharu	3.5	2	Operational	Non Complying
14	Tosham	3	1.62	Operational	Complying
15	Siwani	4	2.75	Operational	Non Complying
16	Mohindergarh	6.5	2.5	Operational	Non Complying
17	Ateli Mandi	2	1.16	Operational	Non Complying
18	Kanina	3	0.89	Operational	Non Complying
19	Rewari Road, Narnaul	7.5	5	Operational	Non Complying
20	Bawal	3	2	Operational	Non Complying
21	Rewari	6.5		Operational	Non Complying
22	Rewari	8		Operational	Complying
23	Rewari	16	20	Operational	Complying
24	Dharuhera	9.5	4	Operational	Complying
25	Kosli	3	2	Operational	Non Complying
26	Barara	4	2.34	Operational	Complying
27	Assandh	5	3.80	Operational	Complying

Sr. No.	Town	Existing STP Capacity (MLD)	Capacity Being Utilized	Operational status of STP	Compliance status of STPs
28	Hansi	6.5	13	Operational	Complying
29	Dhani Gram, Barwala	6	4.5	Operational	Non Complying
30	Uklana, Hisar	6.5	3.5	Operational	Complying
31	Dhani Kushal, Bhiwani Road, Hansi	5		Operational	Non Complying
32	Lalpura- Jind Road, Hansi	7.5		Operational	Non Complying
33	Bhiwani	10		Operational	Complying
34	Dharuhera	5		Operational	Complying
35	Near Chinkara Rest House, Rewari Road, Narnaul	6		Operational	Non Complying in F. Coli
Total		225	131.31		

Details of under construction STPs in the State

Sr. No.	Location	Capacity of the plant in MLD	Physical Progress\ in %	Status of I&D or House sewer connections	Completion Timeline
Ghaggar Catchment					
1	12 Cross Road, Ambala	12	35%	215311 House sewer connections provided in the Ghaggar Catchment.	31.12.2024
2	Khuda Khurd, Ambala	12	40%		31.12.2024
3	Shahpur Machhonda	7.5	86%		31.03.2024
4	Hisar	15	91%		31.12.2023
	Total	46.5			
Yamuna Catchment					
1	Shiv Colony, Karnal	8	93%	195520 House sewer connections provided in the Yamuna Catchment.	06.06.2024
2	Phooshgarh, Karnal	20	95%		06.06.2024
3	Sonepat (Aterna)	15	88%		31.03.2024
4	Murthal Sonepat	3	85%		31.12.2023
5	Bajghera	2	38%		30.06.2024
6	Mirjapur, Faridabad	80	80%		31.12.2023
7	Partapgarh, Faridabad	100	80%		31.12.2023
8	Manesar and Naharpur Kasan, Gurugram	25	60%		31.03.2024
	Total	253			

Details of proposed STPs in the State

Sr. No.	Location	Capacity of the STP proposed in MLD	Status of Project (at DPR Stage/ Under Tendering/ Work to be Awarded)	Likely Date of Completion
Yamuna Catchment				

Sr. No.	Location	Capacity of the STP proposed in MLD	Status of Project (at DPR Stage/ Under Tendering/ Work to be Awarded)	Likely Date of Completion
1	Dhanwapur, Gurugram	100	Financial bid opened and tender under allotment	31.12.2025
2	Behrampur, Gurugram	100	DPR under preparation.	31.12.2025
3	Sector-107, Gurugram	100	Land under identification	31.12.2025
4	Naurangpur, Gurugram	40	DPR under preparation	31.12.2025
5	Yamuna Nagar	70	-	31.12.2025
Total		410		
Ghaggar Catchment				
1	Sector-32, Ambala Cantt.	5	DPR is under preparation by consultant.	31.12.2027
2	Naraingarh, Ambala	1	Revised estimate under preparation by consultant.	31.12.2024
3	Pinjore, Panchkula	8	EOI of the consultant is under approval.	31.12.2027
4	Hansi	5	EOI for hiring of consultant is under process.	31.12.2027
5	Hisar	10	Eol under preparation.	31.12.2024
6	Hisar	5	Estimate under preparation	31.12.2026
Total		34		

IV. Details of Industrial Pollution:

Sr. No.	River stretch	No. of industries	Quantum of effluent generated (in MLD)	No. of industries having ETPs	No. of industries connected to CETPs
1	Yamuna	3238	209.38	2080	1158
2	Ghaggar	419	19.1	346	73
Total		3657	228.48	2426	1231

- **Number and total capacity of CETPs (details of existing/ under construction / proposed)**

Sr. No.	River stretch	Existing CETPs		Under construction CETPs		Proposed CETPs	
		No.	Capacity (in MLD)	No.	Capacity (in MLD)	No.	Capacity (in MLD)
1	Yamuna	16	185.5	0	0	7	126.5
2	Ghaggar	5	7.6	1	1.5	0	0
3	Other Areas	1	22.5	0	0	0	0
Total		22	215.6	1	1.5	7	126.5

- **Status of compliance and operation of the CETPs.**
Ghaggar Catchment

Town	No. of industries	Industrial Discharge (in MLD)	Status of ETPs	Status of CETPs (existing, under construction & proposed)
Ambala	179	8.4	All units have Installed ETPs	Existing – 2 CETPs of 5.5 MLD capacity are complying as per latest A/Rs
Jind	57	0.4		Existing- 1 CETP of 0.1 MLD capacity is complying. Under construction- 1 CETP of 1.5 MLD capacity.
Kurukshetra	53	3.4		0
Panchkula	126	0.7		Existing – 1 CETP of 0.5 MLD capacity are complying as per latest A/Rs
Hisar	3	6.2		0
Sirsa	1	0.001		Existing- 1 CETPs of 1.5 MLD capacity is complying.
Total	419	19.1		

Yamuna Catchment

Town	No. of industries	Industrial Discharge (In MLD)	Status of ETPs	Status of CETPs (existing, under construction & proposed)	
Jagadhri/ Yamunanagar	171	6	All units have Installed ETPs	Existing- 1 CETP of 3 MLD capacity is complying.	
Karnal	380	20		0	
Panipat	401	59.5		Existing- 3 CETPs are all complying.	
Sonepat	522	24.6		Existing- 4 CETPs of 47.2, 2 CETPs are complying and 2 CETP is non complying. Proposed - 1 CETP of 6 MLD capacity.	
Rohtak	60	0.4		Existing- 2 CETPs of 13 MLD (1 CETP of 3 MLD is under trial run and the other CETP of 10 MLD at IMT Rohtak is complying)	
Bahadurgarh (Jhajjar)	197	2		Existing- 2 CETP of 22.5 MLD and the same is complying.	
Gurugram	685	74.3		Existing- 2 CETPs of 55.2 MLD and are complying. Proposed- 3 CETPs of 30.5 MLD capacity.	
Nuh	44	7.3		0	
Palwal	75	6		0	
Mohindergarh	5	0.08		0	
Faridabad	698	9.2		Existing- 2 CETPs of 11.1 MLD are complying. Proposed- 3 CETPs of 90 MLD capacity.	
Total	3238	209.38			

The list is enclosed as under:-

Sr. No.	Name of CETP	Capacity in MLD	Deptt.	Analysis report no. and date	Compliance status
	River Yamuna				

Sr. No.	Name of CETP	Capacity in MLD	Deptt.	Analysis report no. and date	Compliance status
1	IE Rai, Sonapat	5	HSI IDC	1352 dt. 07.11.2023	Non-Complying
2	IE Barhi, Sonapat	16	HSI IDC	1355 dt. 07.11.2023	Non-Complying
3	IE Kundli, Sonapat	4	HSI IDC	1349 dt. 07.11.2023	Complying
4	IE Murthal, Sonapat	0.2	HSI IDC	1354 dt. 07.11.2023	Non-Complying
5	IMT Rohtak	10	HSI IDC	1319 dt. 03.11.2023	Complying
6	IE Kutana, Rohtak	3	HSI IDC	1321 dt. 30.11.2023	Non-Complying
7	IE Panipat Refinery Complex, Panipat	2.5	HSI IDC	Could not be functional, due to Non availability of sufficient effluent	
8	HSI IDC Sector 16-17, Bahadurgarh	12.5	HSI IDC	1341 dt. 06.11.2023	Complying
9	IMT faridabad	10.5	HSI IDC	1270 dt. 23.10.2023	Complying
10	IMT Manesar, Gurugram	55	HSI IDC	1329 dt. 03.11.2023	Complying
11	Sector-29, Unit-I, Panipat	21	HSVP	3349 dt. 06.11.2023	Complying
12	Sector-29, Unit-II, Panipat	21	HSVP	3350 dt. 06.11.2023	Complying
13	Faridabad Electroplaters Association	0.6	Private	1334 dt. 06.11.2023	Complying
14	Industrial Area, Sector- 37, Gurugram	0.2	Private	1328 dt. 03.11.2023	Complying
15	Manakpur, Yamuna Nagar	3	HSI IDC		Complying
16	IE Bahadurgarh	10	HSI IDC		Complying
River Ghaggar					
17	IE Barwala, Panchkula	0.5	HSI IDC	2457 dt. 18.08.2023	Complying
18	Ambala Cantt.	0.5	HSI IDC	2097 dt. 10.07.2023	Complying
19	Saha, Ambala	5	HSI IDC	3289 dt. 30.10.2023	Complying
20	I. E. Jind	0.1	HSI IDC	2378 dt. 08.08.2023	Complying
21	IDDC, Sirsa	1.5	HSI IDC		Complying
Other areas					
22	IMT Bawal, Rewari	22.5	HSI IDC	1229 dt. 19.10.2023	Complying
Total capacity		204.6			

V. Solid Waste Management:

- **Total number of Urban Local Bodies and their Population.**

There are 88 Municipalities in the State out of which MC Manesar, Adampur, Siwan have been recently notified as Municipalities. Haily Mandi and Pataudi has been combined and named as new ULB Pataudi Mandi. As per updated report, Solid Waste Management 5785 TPD is daily generation of Municipal Solid Waste and the population of all Municipalities is 88,42,103 as per Census 2011.

- **Current Municipal Solid Waste Generation.**

5785 TPD is daily generation of Solid Waste in the State. Brief status regarding management of Solid Waste in ULBs is as under:-

SWM Activities in State	Quantity
Total No. of Wards	1646
Quantity of Solid Waste	5785 TPD
No. of wards with 100% Door to Door Collection	1613
No. of wards where segregation is initiated	1179
Quantity of Wet waste	2989 TPD
Quantity of dry waste	2651 TPD
Quantity of wet waste being processed	2142TPD
Quantity of dry waste being processed	1899 TPD
No. of vehicles for D2D collection	4005
No. of vehicle with Compartment	3300
No. of vehicles with GPS	3120
No. of GVPs Identified	851
No. of BWG identified	1103
No. of BWG processing on site	117
No. of Solid Waste Challan collected in last three months	Total 792 challan of amounting Rs. 219370/-
No. of Plastic Waste Challan collected in last three months	Total 3718challan of amounting Rs. 1974200 /-

For processing of dry waste 88 Material Recovery Facilities (MRF) has also been constructed in various Municipalities for channelization of dry waste.

- **Number, installed capacity and utilization of existing MSW processing facilities in TPD (bifurcated by type of processing eg- Waste to Energy (Tonnage and Power Output), Compost Plants (Windrow, Vermi, decentralized pit composting), bio methanation, MRF etc.**

As per report submitted by ULBD, there are two existing operational centralized Waste to Compost (WTC) facilities in the State at Rohtak (150 TPD) & Karnal (150 TPD). Apart from the above, two Bio-Methanation plants are operational in Faridabad (5TPD) & Karnal (15 TPD). One Bio-Gas plant of capacity 20 TPD (private party) is operational in Ambala.

Further, there are 3267 no. of compost pits (including park pits) having the capacity approx. 3180 TPD for processing of wet waste and horticulture waste in various MCs. In addition, approx.11208 household pits have been constructed to encourage the households for home composting in Ambala Sadar, Faridabad, Gurugram, Kaithal, Karnal, Panchkula& Rohtak.

Further, Waste to Energy Plant at ISWM Sonapat-Panipat Cluster of 700 TPD capacity has been commissioned on 16.08.2021. Approximate 6.77 MW electricity is being generated in this plant.

Work of Waste to Energy Plant (2100 TPD) in Gurugram-Faridabad is also under implementation.

- **Action plan to bridge gap between Installed Capacity and Current Utilization of processing facilities (if Gap > 20%)**

Integrated Centralized Waste Processing Approach (Cluster Wise) is being adopted as a long-term approach, with an overall objective to setup regional Waste to Energy, Waste to Compost + RDF processing facilities and Secured Sanitary landfills for scientific disposal of Solid Waste. This approach is more

coveted considering the constraints posed by the decentralized approach and its sustainability over long run.

As part of this approach, total 13 Clusters have been formed covering all the 88 ULBs of Haryana. Also, under this approach the projects will be set up on PPP mode and single agency/concessionaire will be responsible for Door to Door Collection, transportation, processing and disposal of Solid Waste for a concession period of 22 years.

Currently 2 Waste to Energy Cluster Projects namely Sonapat-Panipat and Gurugram-Faridabad have been awarded and construction of Sonapat-Panipat Cluster (700 TPD) Waste to Energy project has been commissioned on 16.08.2021. The Environmental Clearance of Gurugram-Faridabad (2300 TPD) Waste to Energy Projects has been granted. The construction of the plant is likely to start soon. Once commissioned these two projects alone will cater to 16 approx. 40% processing of entire waste being generated in the State. . Further, 3 Waste to Compost Cluster Projects namely Karnal-Kaithal-Thanesar (638 TPD), Bhiwani (155 TPD), Sirsa (168 TPD) have been finalized.

Remaining eleven (11) clusters are Open Technology Clusters. The details of 13 clusters are attached at **Annexure-4**.

- **Bioremediation of legacy waste lying at existing dump sites.**

Approximate 101 Lakh Metric Ton of legacy waste was lying at the dumping sites in Municipalities, out of which 50.86 lakh MT (50.17%) of legacy waste has been remediated. The details of the same areas under:-

Status of bioremediation of legacy waste in the Municipalities of State of Haryana

Sr. No	District	ULB	Quantity of Waste Legacy Waste (MT)	Quantity of Legacy Waste Remediated (MT)
1	AMBALA	AMBALA	577349	530850
2		BARARA	9800	
3	BHIWANI	BAWANI KHERA	9185	114000
4		BHIWANI	314000	
5		LOHARU	5109	
6		SIWANI	1236	
7	CHARKHI DADRI	CHARKHI DADRI	56400	26400
8	FATEHABAD	BHUNA	17400	47000
9		FATEHABAD	90000	
10		JAKHAL MANDI	3600	
11		RATIA	23500	
12		TOHANA	12700	
13	GURGAON	FARRUKHNAGAR	11857	11857
14		GURGAON	4050000	1743564
15		HAILEY MANDI	300	
16		MANESAR	156500	104289
17		PATAUDI	10943	10943
18	HISAR	SOHNA	54000	50000
19		BARWALA	6050	
20		HANSI	13000	
21		HISAR	200000	110000
22		NARNAUND	3350	
23	JHAJJAR	UKLANA	6400	
24		BADLI	11060	
25		BAHADURGARH	430000	210000
26		BERI	10000	3991
27	JIND	JHAJJAR	30000	1500
28		JIND	288862	100000
29		JULANA	5681	
30		NARWANA	87561	
31		SAFIDON	14500	14500
32		UCHANA	2800	

Sr. No	District	ULB	Quantity of Waste Legacy Waste (MT)	Quantity of Legacy Waste Remediated (MT)
33	KAITHAL	CHEEKA	28000	16000
34		KAITHAL	168000	85300
35		KALAYAT	30000	15000
36		PUNDRI	4100	
37		RAJOUND	5200	
38		SIWAN	4726	
39	KARNAL	ASSANDH	22300	22300
40		GHARAUNDA	20236	20236
41		INDRI	3000	3000
42		KARNAL	95022	95022
43		NILOKHERI	11000	11000
44		NISSING	15000	15000
45		TARAORI	8766	8766
46	KURUKSHETRA	LADWA	16100	
47		PEHOWA	10660	
48		SHAHBAD	743	
49		THANESAR	800	
50	MAHENDRAGARH	ATELI	4959	4500
51		KANINA	10920	
52		MAHENDRAGARH	39349	
53		NANGAL CHAUDHARY	1550	1500
54		NARNAUL	188000	185000
55	MEWAT	FEROZEPUR JHIRKA	20000	
56		NUH	15768	
57		PUNAHANA	20000	
58		Taoru	35000	
59	PALWAL	HATHIN	3420	3300
60		HODAL	6000	
61		PALWAL	21000	21000
62	PANCHKULA	PANCHKULA	416788	122500
63	PANIPAT	PANIPAT	409200	380000
64	REWARI	REWARI	87217	62217
65	ROHTAK	MAHAM	13630	13400
66		ROHTAK	800000	610000
67	SIRSA	ELLENABAD	10816	8182
68		KALANWALI	3280	3200
69		MANDI DABWALI	126684	30684
70		RANIA	5200	5000
71		SIRSA	263000	44530
72	SONIPAT	GANAUR	45000	25000
73		GOHANA	119000	42000
74		KHARKHODA	24000	21000
75		SONIPAT	300000	
76	YAMUNANAGAR	YAMUNANAGAR	192001	126601
Total			10138578	5086477
			Say 101 Lakh MT	Say 50.86 Lakh MT

The State Government has approved Rs. 262.67 Crore for bioremediation of legacy waste and out of approved amount Rs. 181.59 Crore has been released.

- No. and capacity of C&D waste processing plants in TPD (existing, proposed and under construction)**

Municipal Corporation, Gurugram has established a processing plant of Construction and Demolition waste at Village Basai to treat 300 MT of C&D Waste which has been now increased to 1200 MT of C&D Waste daily and will be further increased to 1500 MT shortly. Two number agencies have also been empanelled to collect and transport the C&D waste from the household's upto the designated locations.

Further. Municipal Corporation. Faridabad has also established 300 TPD C&D Waste Management Plant.

- Total no. of wards, no. of wards having door to door collection service, no. of wards practicing segregation at source**

As per report submitted by ULBD, there are total 1646 wards in MCs of Haryana out of which 1613 wards have been covered with door to door waste collection

services. Out of the total wards, source segregation has been initiated in 1179 wards.

- **Details of MSW treatment facilities proposed and under construction (no., capacity, and technology).**

Detail is attached at **Annexure-4**.

- **No. and area (in acres) of uncontrolled garbage dumpsites and Sanitary Landfills.**

The detail of dumpsites attached at **Annexure-5**.

- **No. and area (in acres) of legacy waste within 1km buffer of both side of the rivers.**

No such data is available at present.

- **No. of drains falling into rivers and no. of drains having floating racks/screens installed to prevent solid waste from falling into the rivers**

The drains of MCs don't falls directly into the rivers. They ultimately join the drains of irrigation and the drains of irrigation falls into the rivers. The MCs are installing the wire mesh in the drains to prevent the solid waste from falling into the drains. At present approximate 387 small drains have been provisioned with wire mesh screens.

Status of ULB wise Management of Solid Waste

ULB	Total MSW generation in TPD	Total MSW being processed in TPD	Existing MSW facilities	Utilization Capacity of the existing MSW facilities	Proposed MSW Facilities & Completion Timeline
88	5785	4158	<ol style="list-style-type: none"> 1. Municipal Corporation Sonapat (Waste to Energy Plant)- 700 TPD 2. Municipal Corporation, Karnal (Waste to Compost Plant)- Capacity 150 TPD. 3. Municipal Corporation, Rohtak (Waste to Compost Plant)- Capacity 175 TPD. 4. Municipal Council, Sirsa (Waste to Compost Plant)- Capacity 50 TPD. 5. Municipal Corporation Karnal (Bio-methanation Plant)- Capacity 15 TPD 6. IOCL, Faridabad (Bio-methanation Plant)- Capacity 5 TPD 7. Suntan Biogas Plant, Ambala- Capacity 20 TPD 8. Total no. of compost pits for wet waste and horticulture processing - 2800 having the capacity approx. 3180 TPD. 9. Total 86 MRF are established in ULBs having the capacity approx. 2589 TPD 	<p>Total Utilization of the existing capacity of the processing facilities: 4010 TPD as mentioned below:</p> <ol style="list-style-type: none"> 1. Municipal Corporation Sonapat (Waste to Energy)- 700 TPD 2. Karnal, (Waste to Compost)- 150 TPD 3. Municipal Corporation Rohtak (Waste to Compost)- 175 TPD 4. Municipal Council Sirsa (Waste to Compost)- 50 TPD 5. Municipal Corporation Karnal (Bio-methanation)- 15 TPD 6. IOCL Faridabad- 5 TPD 7. Suntan Biogas Plant, Ambala- 20 TPD 8. Compost Pits- Approx. 1100 TPD 9. MRF- 1795 TPD 	<p>Integrated Solid Waste Management Projects are likely to be completed upto December 2023.</p>

VI. Bio-medical Waste Management:

- **Total Bio-medical generation:**

As per annual report 2022-23, approx. 20.59 TPD Bio Medical Waste is generated in State of Haryana

- **No. of Hospitals and Health Care Facilities:**

As per annual report 2022-23, there are 7107 no. of HCFs in State of Haryana

- **Status of Treatment Facility/ CBMWTF:**

There are 11 no. of authorized CBWTFs/Treatment facilities in State of Haryana

VII. Hazardous Waste Management:

- **Total Hazardous Waste generation:** 200297.678 tons

- **No. of Industries generating Hazardous waste-** 5754

- **Treatment Capacity of all TSDFs**

Incinerator (Kcal) - 2.5 Million.

Landfill (MTA) – 30 years

- **Avg. Quantity of Hazardous waste reaching the TSDFs and Treated**

Hazardous waste reaching TDFs		Hazardous waste treated	
Landfill	-21879.4 MT	Landfill	-21879.4 MT
Incineration	– 17681.2 MT	Quantity Incinerated	– 17681.2 MT

Details of on-going or proposed TSDF- Details given at **Annexure-6**

VIII. Plastic Waste Management:

- **Total Plastic Waste generation:**

As per annual report 2022-23, approx. 129866.74 TPA plastic waste is generated in the State.

- **Treatment/ Measures adopted for reduction or management of plastic waste:**

At present plastic waste is being channelized through MRF centers established in MCs.

IX. Details of Alternate Treatment Technology being adopted by the State/UT

The Nodal Department for execution of Bio/Phyto- Remediation identified. The SPV also asked the Department to submit the locations where the phyto remediation/bio-remediation wherever feasible.

ULB Department has started bio/phyto remediation works in the drains in Municipal Corporation, Yamuna Nagar – Jagadhri, as a pilot project, which will be replicated at other places. Municipal Corporation of Sonapat has also invited tenders for the bio/phyto remediation of drains. Similarly, Municipal Corporations of Gurugram and Faridabad are in the process of preparing the proposals for bio/phyto remediation. Municipal Corporation of Panipat has already floated the tenders for the process in their jurisdiction. GMDA has also initiated a pilot project as an interim treatment for untreated discharge of Leg I via geo-synthetic dewatering tubes in consultation with CPCB. PHED has undertaken the *in-situ* phyto/bio remediation in its new STPs at Indri and Beri. Chief Secretary, during the review meeting held, has also directed that all concerned Departments shall expedite the work on Bio/Phyto-Remediation.

X. Identification of polluting sources including drains contributing to river pollution and action as per NGT order on in situ treatment:

There are locations where the untreated/partially treated effluent is joining the main drains discharging into rivers. The action plans for control of pollution at these points is required to be submitted by Concerned Departments.

River Ghaggar

Deptt.	Total locations	Status of Action Plan			
		Submitted action plan	Not submitted Action plan	Not submitted Time Bound action plan	Action plan not required/completed
PHED	51	17	4	7	23
D&P	137	58	0	0	79
HSVP	12	4	0	0	8
ULBD	43	5	0	6	32
HSI IDC	2	0	0	0	2
HP State	1	0	1	0	0
HSPCB	5	0	0	0	5
Forest Deptt.	1	0	1	0	0
UT-CHD	2	0	2	0	0
Total	254	84	8	13	149

River Yamuna

Deptt.	Total locations	Status of Action Plan			
		Submitted action plan	Not submitted Action plan	Not submitted time bound	Action plan not required/ completed
PHED	14	0	0	0	14
D&P	23	1	0	0	22
HSVP	3	0	0	0	3
ULBD	62	45	0	0	17
HSPCB	17	0	7	0	10
HSI IDC	2	0	0	0	2
Industry Deptt.	1	0	1	0	0
Haryana Roadways	3	0	0	1	2
Total	125	46	8	1	70

XI. Details of Nodal Officer appointed by Chief Secretary in the State/UT:

Member Secretary, Haryana State Pollution Control Board.

XII. Details of meetings carried under the Chairmanship Chief of Secretary in the State/UT:

Regular CS meetings are being held to review the progress of Yamuna and Ghaggar Action Plans. 17 Meetings held so far on 29.08.2019, 20.12.2019, 05.02.2020, 13.03.2020, 22.06.2020 17.07.2020, 06.08.2020, 08.09.2020, 08.12.2020, 12.02.2021, 02.08.2021, 28.03.2022, 06.05.2022, 27.07.2022, 20.10.2022, 27.03.2023 and 10.04.2023.

XIII. Latest water quality of polluted river, its tributaries, drains with flow details and ground water quality in the catchment of polluted river.

Ghaggar

(a) Water quality and flow of major drains joining river Ghaggar

Sr. No.	Name of drain	latitude/ Longitude	Flow (in MLD)	BOD (mg/l)	F. Coli
1	Discharge of STP, Sec-28, Panchkula at Vill- Kakrali, Punjab. (PKL-RDQ-023)	30.642798/ 76.874462	8.50	7.8	1400

Sr. No.	Name of drain	latitude/ Longitude	Flow (in MLD)	BOD (mg/l)	F. Coli
2	MDC drain before entering into Punjab area near Raipur Kalan Temple carrying effluent of colonies of Haryana, Chandigarh, U.T (PKL-RDQ-033)	30.680110/ 76.821592	60	180	4300
3	Singh Nallah choe before entering punjab near Mamta Enclave, Near Slaughter house Panchkula (PKL-RDQ-038)	30.664066/ 76.843880	125	46	3300
4	Ambala Drain near Motor Market, Ambala City (AMB-RDQ-008)	30.388012/ 76.790604	39.75	30	3100
5	Ghail drain at Samaspur, Ambala (AMB-RDQ-011)	30.333736/ 76.667902	17.95	35	1300
6	Markanda River Bhagal Bridge. (Longitude 76026.218' and Latitude 30005.025') (KTL-RDQ-002)	76026.218/ 30005.025	200.00	24	48000
7	Cheeka Drain/Old Ghaggar Creek (KTL-RDQ-008)	76.232452/ 30.064188	40.00	26	39000
8	Sagar Para Drain before mixing in Ghaggar river, Village Sagra. (Longitude 76011.249' and Latitude 29052.976') (KTL-RDQ-011)	76011.249 / 29052.976	0.00	22	39000
9	Kaithal drain before mixing River Ghaggar at Khanauri. (Longitude 76006.831' and Latitude 29050.731') KTL-RDQ-015	76006.831 / 29050.731	45.00	27	45000
10	Discharge of Ratia Town through drain (Longitude 29.711468 and Latitude 75.551894) HSR-RDQ-006	29.711468 / 75.551894	4.00	7	3900
11	Discharge of Jakhal (29.786392, 75.826893) (HSR-RDQ-002)	29.787241/ 75.827388	3.00	9	920
12	Discharge of 7.5 MLD STP PHED Ellenabad, Sirsa into River Ghaggar (HSR-RDQ-018)	29.489644/ 74.741455	0.05	9	2500

(b) Water quality and flow of river Ghaggar

Sr. No.	Drains meeting with river Ghaggar	Latitude/ Longitude	Flow (In MLD)	BOD (mg/l)	F. Coli
1	Ghaggar River at Haryana Himachal Border (Ghaggar River at Morni) (PKL-RDQ-014)	30.742182/ 76.742182	115	6.8	1200
2	Ghaggar before meeting Kaushlaya River (Burajkottian Zone, Panchkula) (PKL-RDQ-015)	30.639975/ 76.872849	52.00	7.2	2700
3	Ghaggar River D/S after meeting Kaushalya River (NWMP-Station Code-	30.740980/ 76.909826	92.00	3.8	900

Sr. No.	Drains meeting with river Ghaggar	Latitude/ Longitude	Flow (In MLD)	BOD (mg/l)	F. Coli
	1885) (PKL-RDQ-017)				
4	U/s of Ghaggar river before meeting discharge of STP Sec-28 at Kakrali, Punjab. (PKL-RDQ-022)	30.613894/ 76.836044	101.50	6.8	1300
5	D/S of Ghaggar river after meeting discharge of STP Sec-28 at Kakrali, Punjab. (PKL-RDQ-024)	30.642798/ 76.874462	110.00	9.2	1300
6	Ghaggar River before meeting Ambala Drain (AMB-RDQ-007)	30.402314/ 76.743059	10.00	8.0	200
7	Ghaggar River after meeting Ambala Drain (AMB-RDQ-009)	30.398033/ 30.398033	38.65	15.2	1700
8	Ghaggar River before mixing Ghail drain at Samaspur (Ambala) (AMB-RDQ-010)	29.71135/ 75.552123	38.65	7.2	400
9	Ghaggar River after mixing Ghail Drain at Samaspur (Ambala) (AMB-RDQ-012)	30.332689/ 76.668607	54.56	16.5	1400
10	Ghaggar River before meeting river Markanda at Village Chiali. (Longitude 76025.974' and Latitude 30007.695') (KTL-RDQ-001)	76025.974/ 30007.695	10.00	22	38000
11	Ghaggar River after mixing Markanda River at village Dhandota. (Longitude 76022.571' and Latitude 30005.410') (KTL-RDQ-003)	76022.571 / 30005.410	17.00	22	36000
12	Ghaggar River before mixing of cheeka Drain (Longitude 76.232452' and Latitude 30.064188') (KTL-RDQ-007)	76.232452/ 30.064188	17.00	25	56000
13	Ghaggar River after mixing of cheeka Drain (Longitude 76.232452' and Latitude 30.064188') (KTL-RDQ-008)	76.232452 / 30.064188	19.00	26	39000
14	Ghaggar River before mixing Sagar Para Drain at Village Rasoli. (Longitude 76010.173' and Latitude 29054.305') (KTL-RDQ-010)	76010.173 / 29054.305'	0.00	22	41000
15	Ghaggar River after mixing of Sagar Para Drain at Village Rasoli. (Longitude 76010.135' and Latitude 29053.548') (KTL-RDQ-012)	76010.135 / 29053.548	11.00	22	38000
16	River Ghaggar before mixing Kaithal drain at Khanauri. (Longitude 75000.061' and Latitude 29050.754') (KTL-RDQ-013)	75000.061 / 29050.754	0.00	26	38000
17	River Ghaggar after mixing Kaithal Drain into River Ghaggar. (Longitude 76006.663' and Latitude 29050.723')	76006.663 / 29050.723	48.00	25	42000

Sr. No.	Drains meeting with river Ghaggar	Latitude/ Longitude	Flow (In MLD)	BOD (mg/l)	F. Coli
	(KTL-RDQ-018)				
18	River Ghaggar before meeting discharge of Ratia. (HSR-RDQ-005)	29.693333/ 75.580474	1400.00	20	7200
19	River Ghaggar after meeting of discharge of Ratia. (HSR-RDQ-007)	29.716549/ 75.549705	1404.00	17	5800
20	River Ghaggar before meeting discharge of Jhakkhal (29.786392, 75.826893) (HSR-RDQ-001)	29.786392/ 75.826893	1300.00	25	6800
21	River Ghaggar after meeting discharge of Jhakkhal (29.786392, 75.826893) (HSR-RDQ-003)	29.786392/ 75.826893	1303.00	20	2800
22	River Ghaggar before discharge of 7.5 MLD STP PHED, Ellenabad Sirsa (HSR-RDQ-017)	29.457123/ 74.677554	0.00	19	6800
23	River Ghaggar after discharged of 7.5 MLD STP PHED, Ellenabad Sirsa (HSR-RDQ-019)	29.489821/ 74.746049	2.00	18	5800

(C) Ground water quality status in the vicinity of river Ghaggar.

Ground water quality is being monitored at 80 locations in the catchment of river Ghaggar by HSPCB. Out of total 80 locations, ground water is found fit for drinking all 80 locations. Directions have already been conveyed to all the task forces to cap such water sources and a display board mentioning that "Water is not for drinking purpose" may be placed.

Sr. No.	Region	No. of points monitored	Complying	Non-complying
1	Panchkula	7	7	0
2	Ambala	7	7	0
3	Jind	2	2	0
4	Kaithal	15	15	0
5	Kurukshetra	3	3	0
6	Hisar	5	5	0
7	Sirsa	23	23	0
8	Fatehabad	18	18	0
Total		80	80	0

River Yamuna

(a) Water Quality and flow of drains joining river Yamuna

Sr. No.	Name of drain	latitude/ Longitude	Flow (in MLD)	BOD (mg/l)	F. Coli
1.	Dhanaura Escape before meeting River Yamuna, Village Jarauli, Karnal (KRN-RDQ-002)	29.73336/ 77.12788	108.00	14	800
2.	Drain No. 2 before meeting river Yamuna at vill. Khojkipur (PNP-RDQ-008)	29.280218/ 77.120858	368.44	40	3900

Sr. No.	Name of drain	latitude/ Longitude	Flow (in MLD)	BOD (mg/l)	F. Coli
3.	Drain no. 6 before entry in Delhi (SNP-RDQ-001)	28.890391/ 77.109702	13.45	58	4600
4.	Entry point of Mungeshpur drain in Delhi Territory, back side of Sainik School, Bypass, Bahadurgarh, Distt. Jhajjar (BDH-RDQ-001)	28.669716/ 76.949466	551.00	21	42000
5.	Entry point of KCB drain in Delhi Territory, Near MCD Toll Tax point, VPO-Lowa Siddhipur, Distt. Jhajjar (BDH-RDQ-002)	28.650667/ 76.937005	1102.00	24	56000
6.	Entry point of Drain No. 8 in Delhi Territory, Near Dhansa Store of Executive Engineer, Irrigation & Flood Control Deptt. of Delhi Govt., VPO-Lohat, Distt. Jhajjar (BDH-RDQ-003)	28.535362/ 76.869600	Nil	20	28000
7.	Leg I Drain, before meeting Najafgarh Drain Gurgaon (GRN-RDQ-002)	28.531019/ 77.001858	1	66	5700
8.	Leg II Drain, before meeting Najafgarh Drain Gurgaon (GRN-RDQ-005)	28.508322/ 76.975010	30	78	6100
9.	Leg III (Badshpur) Drain before meeting Najafgarh Drain Gurgaon (GRN-RDQ-008)	28.484470/ 76.953334	216	35	5300
10.	Budhiya Nala before meeting river Yamuna, at Vill. Manjhawali, Faridabad (FBD-RDQ-010)	28.382511/ 77.481014	642.00	48	5100
11.	Gaunchi Drain before River Yamuna, Palwal (PWL-RDQ-005)	27.914783/ 77.517323	658.00	12	1900

(b) Water Quality and flow of river Yamuna

Sr. No.	Drains meeting with river Yamuna	latitude/ Longitude	Flow (in Cusecs)	BOD (mg/l)	F.Coli
1	River Yamuna before meeting Maskara Nallah, upstream, Kalanaur (YMN-RDQ-001)	29.726992/ 77.13079	352	7.2	800
2	River Yamuna after meeting Maskara Nallah, Down Stream, Kalanaur (YMN-RDQ-003)	30.068276/ 77.348271	370	8.4	2200
3	River Yamuna before meeting Dhanaura Escape upstream, Karnal (KRN-RDQ-001)	29.73327/ 77.1277	352	6.2	400
4	River Yamuna after meeting Dhanaura Escape downstream, Karnal (KRN-RDQ-003)	29.72592 / 77.13278	383	7.4	600
5	River Yamuna before meeting the discharge of Drain No. 2 at Vill. Sanjoli (PNP-RDQ-007)		352	7.0	400
6	River Yamuna after meeting the discharge of Drain No. 2 near Vill. Khojkipur. (PNP-	28.86158/ 77.206427	503	5.0	600

Sr. No.	Drains meeting with river Yamuna	latitude/ Longitude	Flow (in Cusecs)	BOD (mg/l)	F.Coli
	RDQ-009)				
7	River Yamuna before meeting Diversion Drain no. 8 (SNP-RDQ-002)	28.884931/ 77.147185	570	10	2100
8	River Yamuna after meeting Diversion Drain No. 8 at Palla (SNP-RDQ-004)	28.379079/ 77.486982	590	13.5	2600
9	Yamuna River upstream before Budhiya Nalah at Vill. Manjhawali, Faridabad (FBD-RDQ-009)	28.384703/ 77.489578	2582	9	3700
10	Yamuna River downstream after meeting Budhiya Nalah at Vill. Manjhawali, Faridabad (FBD-RDQ-011)	28.372917/ 77.487966	2624	30	4300
11	River Yamuna D/S before Gaunchi Drain (PWL-RDQ-004)	27.914783/ 77.517323	2574	29	4100
12	River Yamuna D/S after Gaunchi Drain (PWL-RDQ-006)	27.909736/ 77.521114	2691	15	2400

(C) Ground water quality status in the vicinity of river Yamuna.

Ground water quality is being monitored at 81 locations in the catchment of river Yamuna by HSPCB. Out of total 81 locations, ground water is found fit for drinking at 66 locations and non complying at 15 locations. Directions have already been conveyed to all the task forces to cap such water sources and a display board mentioning "Water is not for drinking purpose" may be placed. The same has been compiled by the task forces.

Sr. No.	Region	No. of Points monitored	Complying	Non-Complying
1	Panipat	9	9	0
2	Faridabad	8	8	0
3	Ballabgarh	6	1	5
4	Palwal	12	6	6
5	Gurugram South	10	10	0
6	Gurugram North	8	8	0
7	Karnal	5	5	0
8	Yamuna Nagar	3	3	0
9	Nuh	2	0	2
10	Sonepat	11	11	0
11	Bahadurgarh	7	5	2
	Total	81	66	15

XIV. Ground water regulation:

The industries are being persuaded to obtain permission from CGWA/HWRA for extraction of ground water.

XV. Good irrigation practices being adopted by the State:

The major demand for river water is for Irrigation purposes and accordingly the State of Haryana has taken initiatives for water efficient farming practices which are given as under:-

(a) Project of Recycle and Ruse of Treated Wastewater for Irrigation Purpose
Phase-1

Latest status of 27 No. STPs taken up in phase-1 of "Project of re-use of Treated Waste Water for irrigation purpose through Micro-Irrigation"

Sr. No	Name of District	Name of STP	Capacity of STP(In MLD)	Status of Tender	Actual/Likely date of start work	Actual/Likely date of Completion	Status Yet to Start of Work
1	Bhiwani	Loharu	3.5	Approved	15.06.22	31.03.24	37%
2	Bhiwani	Siwani	4	Approved	10.05.22	31.12.23	99%
3	Gurugram	Behrampur	50	Approved	28.02.23	31.03.24	37%
4	Jhajjar	Kosli Road	5.5	Approved	15.04.22	31.12.23	99%
5	Jhajjar	Sampla Road	5	Approved	15.04.22	31.12.23	99%
6	Mohindergarh	Narnaul	7.5	Approved	23.05.22	31.12.23	88%
7	Mohindergarh	Narnaul	6.	Approved	23.05.22	31.12.23	88%
8	Mohindergarh	Narnaul	5.5	Approved	23.05.22	31.12.23	88%
9	Rohtak	Kanheli	10	Approved	10.06.22	31.03.24	50%
10	Karnal	Karnal	50	Approved	10.06.22	31.03.24	42%
11	Karnal	Haikat Nagar	10	Approved	19.06.22	31.03.24	67%
12	Karnal	Shiv Colony	8	Approved	19.06.22	31.03.24	67%
13	Ambala	Barara	4	Approved	20.04.23	31.12.24	15%
14	Amblala	Naraingarh	3	Approved	20.04.23	31.12.24	15%
15	Hisar	Narnaund	4	Approved	16.02.23	30.04.24	5%
16	Fatehabad	Fatehabad	10	Approved	22.03.22	31.03.24	40%
17	Fatehabad	Tohana	10	Approved	02.02.22	31.12.23	99%
18	Fatehabad	Jakhal	3	Approved	11.02.22	31.12.23	99%
19	Fatehabad	Ratia	6.5	Approved	02.02.22	31.12.23	99%
20	Yamuna Nagar	Radaur	3.5	Approved	15.04.22	31.12.23	99%
21	Panipat	Jattal Road, Panipat	30	Not Approved	01.03.23	31.03.25	Yet to Start
22	Jind	Jind	15	Not Approved	01.07.23	31.03.25	Yet to Start
23	Hisar	Hansi	7.5	Not Approved	30.06.23	30.09.24	Yet to Start
24	Hisar	Rishi Nagar	40	Not Approved	01.07.23	31.03.25	Yet to Start
25	Kaithal	Gulha	10	Not Approved	01.07.23	31.03.25	Yet to Start
26	Kaithal	Kaithal	10	Not Approved	01.07.23	31.03.25	Yet to Start
27	Panchkula	Pinjore	5	Not Approved	01.08.23	30.12.24	Yet to Start
	TOTAL		326.5				

Phase-2

Latest status of 57 No. STPs taken up in phase-2 of "Project of re-use of Treated Waste Water for irrigation purpose through Micro-Irrigation"

Sr. No.	Name of Town	Location	Technology Based on	Capacity (MLD)
GHAGGAR ACTION PLAN				
1	Ambala City	Nayagaon-I	MBBR	3.25
2	Ambala City	Nayagaon-II	MBBR	3
3	Ambala City	Motti Nagar-I	MBBR	5
4	Ambala City	Motti Nagar-II	MBBR	5
5	Ambala City	Model Town	MBBR	6
6	Ambala City	Baldev Nagar-I	MBBR	5
7	Ambala City	Baldev Nagar-II	MBBR	3.25
8	Ambala City	Saddopur	MBBR+TT	0.25
9	Kalka	Bangala Town	MBBR+TT	0.25
10	Hisar	Gangwa Rajgarh Road Hisar	SBR	15
11	Hisar	Kaimri Road Hisar	SBR	4
12	Jind	Narwana Road Jind	MBBR	5
13	Jind	Old Hansi Road	SBR	7
14	Narwana	Jind Patiala Road	MBBR	3.5
15	Narwana	Behind FCI Godown, Dharodi Road	MBBR	3.75
16	Narwana	Narwana	MBBR	2
17	Uchana	Near Railway Line Uchana Road	Oxidation Pond	2
18	Uchana	Bhangra Road Uchana	MBBR	1.5
19	Safidon	Safidon	SBR	9
20	Kaithal	Manas Road Kaithal	SBR	10
21	Kaithal	Manas Road Kaithal	MBBR+TT	10
22	Kalayath	Near Nirmal Public School	MBBR+TT	5
23	Kurukshetra/ Thanesar	Narkatari Road	SBR	25
24	Pundri	Pai Road Pundari	MBBR+TT	3.5
25	Shahbad	Chappra Road, Shahbad	SBR	11.5
26	Ellenabad	Mamera Road	MBBR+TT	7.5
27	Fatehabad	Fatehabad	SBR	5
28	Rania	Jeevan Nagar Road, Rania	SBR	6
29	Sirsa	Kelnia	SBR	20
30	Kalanwali	Desumalkana Road	SBR	9.5
31	Mandi Dabwali	Chautala Road	SBR	16.5
32	Bhuna	Kullana Road	SBR	8
33	Yamuna Nagar	Badhimajra	SBR	10
34	Yamuna Nagar	Radaur Road	SBR	25
35	Yamuna Nagar	Badhimajra	SBR	10
36	Yamuna Nagar	Radaur Road	SBR	20
37	Jagadhari	Parwaloo	SBR	24
38	Chhacharauli (De-Notified Town)	Chhacharauli	MBBR+TT	3
39	Ladwa	Braichpur Road, Ladwa	MBBR+TT	7
40	Bahadurgarh	Najafgarh Road Near Bye Pass	SBR	36
41	Beri	Dubaldhan Road	Oxidation Pond	2
42	Gharaunda	Near BRM College	SBR	7
43	Indri	Near Grain Market	SBR	4
44	Nilokheri	Near Railway Station	MBBR+TT	6
45	Nissing	Kaithal Road	MBBR+TT	4
46	Panipat	Jattal Road	UASBWith Extended aeration	10
47	Panipat	Siwah	UASBWith Extended aeration	35
48	Panipat	Siwah	SBR	25
49	Taraori	Nadn Road	MBBR+TT	5.5
50	Hodal	Hodal	MBBR+TT	9
51	Palwal	Jodhpur Road Palwal	Oxidation Pond	9
52	Kalanaur	Jindran Road Kalanaur	MBBR	3.5
53	Meham	Bharan Road Meham	MBBR	5
54	Rohtak	Singhpura Road	MBBR	10
55	Rohtak	Singhpura Road	SBR	14
56	Rohtak	PGIMS Rohtal	SBR	19
57	Sampla	Sampla Kharkhoda By Pass Road	MBBR	4

(b) Installation of community based solar/grid powered mirco-irrigation

infrastructure in existing canal commands

Six communities based solar/grid powered micro-irrigation facilities have been installed for Irrigation of 768 hectare land.

In order to implement project of Micro Irrigation (MI) speedily, Government has decided to adopt bottom up approach i.e. 100% consent of stakeholders (farmers) for adoption of MI system shall be taken before execution of the project. The farmers or group of farmers who come forward with the chak of minimum 25 acres to adopt micro irrigation in their fields and also give consent to provide land free of cost for construction of tank for storage of water as per requirement of the chak for micro irrigation activity, Government shall provide all infrastructures like: laying of pipelines, construction of storage tanks, solar pumps etc free of cost & 95% subsidy shall be provided to on-farm drip and sprinkler micro irrigation components. The web portal for online application of farmers has also been launched.

XVI. Demarcation of Floodplain and removal of illegal encroachments:

All the construction activities are banned on river Yamuna/Ghaggar Flood Plains and no encroachment on river Yamuna is allowed as per section 45 of Haryana Canal and Drainage Act, 1974. However, if any encroachment exists on river Yamuna/Ghaggar is immediately removed in accordance of this Act.

XVII. Maintaining minimum e-flow of river:**River Ghaggar**

It is brought out that Ghaggar River is not a perennial river and discharge varies from zero to maximum during flood seasons. Around 15-20% of the lowest possible discharge in the lean season is required for maintaining E-flow. In our case the discharge varies from zero to maximum so maintaining E-flow is not possible. However, the monthly flow of all the major drains joining river Ghaggar is being measured regularly on monthly basis.

River Yamuna

It has been reported by the Irrigation and Water Resources Department, Haryana that as per MoU dated 12.05.1994 signed among the States of UP, Haryana, Rajasthan, Himachal Pradesh & NCT of Delhi, a minimum discharge of 352 cusec water is released in Yamuna river from Hathnikund barrage at lean period also to maintain the E-flow of river which was in accordance with the guidelines of Ministry of Water Resources, River Development & Ganga Rejuvenation, Govt. of India in compliance of the order of Hon'ble NGT dated 11.06.2015. However, in case excess discharge is received at HKB (in monsoon seasons) in comparison to capacity of channel, then this excess discharge is released into river Yamuna through Somb Nadi and the indented supply is released in the channel.

XVIII. Plantation activities along the rivers:**River Ghaggar****Urban Estate Wise Plantation Done in HSVP Area**

Sr. No.	Name of U/E	Plantation done in the Year 2018-19	Plantation Done in Year 2019-20	Plantation Done in Year 2020-21	Plantation Done in Year 2021-22	Plantation Done in Year 2022-23
1	Panchkula	5000	7820	3993	13291	3730

Sr. No.	Name of U/E	Plantation done in the Year 2018-19	Plantation Done in Year 2019-20	Plantation Done in Year 2020-21	Plantation Done in Year 2021-22	Plantation Done in Year 2022-23
2	Ambala	1500	3626	3344	2691	670
3	Pehowa	0	0	0	0	0
4	Naraingarh	0	0	0	0	0
5	Kurukshetra	2000	3472	1870	2400	3100
6	MTS Gulha	0	0	0	0	0
7	MTS Pundri	0	0	0	0	0
8	Kaithal	1000	3160	1880	2950	1763
	Total	9500	18078	11087	21332	8263

Plantation done in catchment of River Ghaggar by Forest Department in 2022-23

Forest Department has selected around 87 villages in the catchment areas of river Ghaggar and has proposed to plant around 3 lakh plants in the coming season. The sites for development of Parks have also been identified and a plan has also been prepared. The details are as under:-

Sr. No.	Name of District	No. of village	No. of plants to be planted	No. of plants planted
1	Panchkula	13	79472	79472
2	Ambala	0	0	0
3	Kaithal	2	7700	7700
4	Fatehabad	26	186280	186280
5	Sirsa	46	66696	66696
	Total	87	340148	340148

River Yamuna

Urban Estate Wise Plantation Done in HSVP Area

Sr. No.	Name of U/E	Plantation Done in Year 2018-19	Plantation Done in Year 2019-20	Plantation Done in Year 2020-21	Plantation Done in Year 2021-22	Plantation Done in Year 2022-23
1	Jagadhri / Yamunagar	500	1178	1347	6531	6650
2	Shahabad	0	0	0	0	0
3	Karnal	5000	2810	4900	9500	2505
4	Faridabad	14300	22490	14900	3950	36500
5	Palwal	100	300	360	180	900
6	Rojka Meo	500	100	64	105	600
	Total	20400	26878	21571	20266	47155

Plantation done in catchment of river Yamuna by Forest Department in 2022-23.

Forest Department has selected around 65 villages in the catchment areas of river Yamuna and has proposed to plant around 3.5 lakh plants in the coming season. The sites for development of Parks have also been identified and a plan has also been prepared. The details are as under:-

Sr. No.	Name of District	No. of village	No. of plants to be planted	No. of plants planted
1	Yamuna Nagar	9	110253	110253
2	Karnal	18	82420	82420
3	Panipat	15	67327	67327
4	Sonepat	8	21555	21555
5	Faridabad	12	67458	67458
6	Palwal	3	3978	3978
Total		65	352991	352991

XIX. Development of biodiversity park:

River Ghaggar

District	Name	Areas in Acre.
Panchkula	i) World Herbal Forest, Morni	12500
	ii) Kapoor Vatika at Mallah	25
	iii) Thapli Herbal Park at Village Thapli	10
	iv) Tikka-Tal Herbal Park	20
Fatehabad	i) Mulethi Vatika at Gilakhera	14
	ii) Er. Kanwar Sain Gupta Herbal Park at Tohana	25
Sirsa	i) Bahera Vatika at Village Fulkan Village	17
Total		12611

River Yamuna

District	Names	Area in Acre
Yamuna Nagar	i) Rudraksh Vatika at village Chuharpur	184
	ii) Adi Badri Herbal Park	10
Karnal	i) Ashok Vatika at Gharaunda	5
	ii) Indri Herbal Park	10
Panipat	i) Bilva Vatika at Pati Kalyana Village	14
Sonipat	ii) Amaltas Vatika Pati Kalyana Village	8
	ii) Khanpur Kalan Herbal Park	12
Faridabad	i) Ratanjot Vatika at Gurugram Canal at Faridabad	1.2
Palwal		0
Total		244.2

XX. Reuse of Treated Water:

The State is in the process to set up system to reuse the treated sewage. Details are given in point **XV (a)**.

XXI. Model River being adopted by the State & Action Proposed for achieving the bathing quality standards:

Both Ghaggar and Yamuna river stretches.

XXII. Status of Preparation of Action Plan by the 13 Coastal States:

NA

XXIII. Regulation of Mining Activities in the State/UT:

Action taken report in compliance with the Environment & Monitoring Guidelines for Sand Mining Policy, 2020.

District	Vehicle seized in illegal mining/illegal transportation of mineral	Vehicle released	Penalty imposed	Complaint lodged against illegal minors	FIR lodged against illegal minors
Panchkula, Ambala, Yamuna Nagar, Kurukshetra/Kaithal, Panipat/Karnal, Sonapat, Faridabad/Palwal	88	21	6163630	44	44

Name of District	Details of regulation of mining activities	Violation identified	Action taken	Remarks
PKL	1. Boundary Pillars are installed surrounded the contract area. 2. Weight Bridges installed at every lease. 3. CCTV installed at entry and exit point. 4. Dispatch of mineral with e-rawana. 5. Regular checking of by contract area of field staff.	Nil	Nil	Mining activities running.
Ambala	1. Regulation checking for day and night as well as surprised checking. 2. Mineral transportation with e-rawana 3. MDL is mandatory for sale and purchase of mineral by screening plant.	Yes	Fine imposed or FIR lodged against persons involved in illegal mining/transportation of illegal mineral.	Mining is closed since 01.07.2020 but some periodic cases of illegal mining by local villagers were also noticed & found and action has been taken against them, by this office.
Yamuna Nagar	It is informed that the mining operations are suspended by the mining blocks (river bed) from 15.07.2022 due to rainy season in the District Yamuna Nagar. Details of activities are as under:- 1. Weighbridges are installed 2. Dispatch of mineral in the vehicles with e-Rawaana. 3. Regular checking done by the field staff.	Nil	Nil	Nil
KKR/KTL	Nil	Nil	Nil	Nil
PNP/KNL	Nil	Nil	Nil	No mining operation running in Districts Panipat and Karnal at present.
SNP	1. Boundary Pillars are installed surrounded the contract area. 2. Weight Bridges installed at every lease. 3. CCTV installed at entry and exit point. 4. Dispatch of mineral with e-rawana. 5. Regular checking of by contract area of field staff.	Some boundary pillars are not installed properly at M/s Yodha Mines & Mineral, Jainpur-2 sand unit and M/s Zekova Buildcon Asadpur sand unit, Sonapat	Show cause notice issued to mines regarding installation of boundary pillars.	Nil
Faridabad/Palwal	Nil	Nil	Notice issue in case of illegal excavation or ord. clay and deposited royalty+penalty of Rs. 582280/-.	Nil

XXIV. Action against identified polluters, law violators and officers responsible for failure for vigorous monitoring in Oct, 2023.

Action by HSPCB

✓ **Ghaggar**

- No. of industries inspected - 46
- Yamuna
 - No. of industries inspected - 61

Annexure-1

Status of existing STPs in the catchment of river Ghaggar

Sr. No.	Name and Region of STPs	Deptt.	Existing STP and Capacity (MLD)	Date of sampling	Latest Compliance Status
Ambala					
1	3.00 MLD STP Naya Gaon, Unit.I, Ambala City by PHED in January, 2011	PHED	3	31.10.2023	Non-Complying
2	3.25 MLD STP Naya Gaon, Unit.II Ambala City by PHED in 1.4.2016	PHED	3.25	31.10.2023	Non-Complying
3	5 MLD Baldev Nagar , Unit.I, Ambala City by PHED 1.12.2012	PHED	5	31.10.2023	Non-Complying
4	3.25 Baldev Nagar , Unit.II, Ambala City by PHED in 1.4.2016	PHED	3.25	31.10.2023	Non-Complying
5	5 MLD Moti Nagar, Unit.I, Ambala City by PHED in June 2010	PHED	5	27.09.2023	Non-Complying
6	5 MLD STP Moti Nagar, Unit.II, Ambala City by PHED Ambala in 1.8.2016	PHED	5	27.09.2023	Non-Complying
7	6 MLD STP Modal Town, Ambala City by PHED in 1.7.2012	PHED	6	31.10.2023	Complying
8	3.25 Nasirpur Ambala City by PHED in 31.9.2016	PHED	3.25	31.10.2023	Non-Complying
9	0.25 MLD Sadopur , Ambala PHED in 31.12.2016	PHED	0.25	26.10.2023	Complying
10	3.00 MLD Devi Nagar , Ambala City by PHED on 31.5.2013	PHED	3	31.10.2023	Non-Complying
11	3 MLD STP Nariangarh , Ambala by PHED in 1.7.2014	PHED	3	31.10.2023	Non-Complying
12	2 MLD STP Sec.7 , Urban Estate, Ambala City Ambala by HUDA in 10.9.2015	HSVP	2	27.09.2023	Complying
13	5 MLD STP Ambala by HSVP 31.03.2021	HSVP	5	27.09.2023	Complying
14	Babyal in 31.03.2023	ULBD	10		Complying
Kurukshetra					
15	25 MLD STP Thanesar, Kurukshetra by PHED in 31.05.2019	PHED	25	10.10.2023	Complying
16	8 MLD STP Model Town, Pehowa Kurukshetra by PHED in May dt. 2015	PHED	8	10.10.2023	Non-Complying
17	11.5 MLD STP Ladwa Road , Shahbad Kurukshetra by PHED in May, 2016	PHED	11.5	20.10.2023	Complying
18	15 MLD STP Kurukshetra by HSVP 2020	HSVP	15	10.10.2023	Complying
Panchkula					
19	4.5 MLD Kalka Panchkula by PHED in 30.3.2015	PHED	4.5	12.10.2023	Non-Complying
20	0.25 MLD Kalka Panchkula by PHED in 28.5. 2017	PHED	0.25	12.10.2023	Non-Complying
21	5 MLD STP Nalagarh Road, Manakpur, Pinjore Panchkula by PHED 31.1.2015	PHED	5	12.10.2023	Complying
22	18 MLD STP Panchkula by HUDA in 31.12.2002	HSVP	18	09.10.2023	Complying

Sr. No.	Name and Region of STPs	Deptt.	Existing STP and Capacity (MLD)	Date of sampling	Latest Compliance Status
23	39 MLD STP Panchkula by HUDA in Nov. 2011	HSVP	39	09.10.2023	Complying
24	15 MLD STP Sector- 28, Panchkula by HUDA in 2012	HSVP	15	16.10.2023	Complying
25	Nangal & Alipur in 31.10.2021	ULBD	0.5		Complying
26	Kot in 31.10.2021	ULBD	0.75		Complying
27	Khagesara & Toka 31.10.2021	ULBD	0.5		Complying
28	Khatoli 31.10.2021	ULBD	0.75		Complying
29	Billa 31.10.2021	ULBD	0.75		Complying
30	Sukhdarshanpur 30.09.2021	ULBD	0.75		Complying
31	Saketri 30.06.2022	ULBD	1.5		Complying
32	Ramgarh 30.06.2022	ULBD	1		Complying
33	9 MLD STP Garrison Engineer, Chandimandir Panchkula in April 2012	GE	9	20.10.2023	Complying
Jind					
34	15 MLD STP by PHED Jind in Jan, 2009	PHED	15	25.10.2023	Complying
35	3.5 MLD Patiala Road, Narwana by PHED in Jan , 2011	PHED	3.5	27.10.2023	Non-Complying
36	3.75 MLD STP Narwana Jind by PHED in Jan , 2011	PHED	3.75	27.10.2023	Complying
37	02 MLD STP, PHED , Dablain Road, Narwana, Jind (24.5.2017)	PHED	2	27.10.2023	Non-Complying
38	2 MLD STP Uchana Jind by PHED in 22.2.2012	PHED	2	27.10.2023	Non-Complying
39	1.5 MLD Uchana by PHED in 31.5.2013	PHED	1.5	27.10.2023	Non-Complying
40	5 MLD STP Jind by PHED in 1.4.2016	PHED	5	25.10.2023	Non-Complying
41	7 MLD STP, Jind by PHED in 30.11.2019	PHED	7	25.10.2023	Complying
42	9 MLD STP Safidon , Jind by PHED in 31.05.2018	PHED	9	25.10.2023	Complying
43	10 MLD by HUDA Jind in 27.12.2014	HSVP	10	25.10.2023	Complying
44	Uchana 30.06.2022	PHED	2		Complying
Kaithal					
45	10 MLD STP Cheeka, Kaithal by PHED in 1.4.2013	PHED	10	27.10.2023	Complying
46	10 MLD STP , Jind Road Kaithal by PHED in September , 2012	PHED	10	21.09.2023	Complying
47	10 MLD STP Manas Road, Kaithal by PHED in June , 2006 (MBBR)	PHED	10	25.10.2023	Complying
48	10 MLD Manas Road,Kaithal bby PHED in Sep , 2012 (SBR)	PHED	10	25.10.2023	Complying
49	5 MLD STP Kalayat , Kaithal by PHED in 1.4.2014	PHED	5	25.10.2023	Complying
50	3.5 Pundri Kaithal by PHED in 4.7.2014	PHED	3.5	28.10.2023	Complying

Sr. No.	Name and Region of STPs	Deptt.	Existing STP and Capacity (MLD)	Date of sampling	Latest Compliance Status
51	7.5 MLD Kaithal by HUDA in 31.8.2016	HSVP	7.5	25.10.2023	Complying
Hisar					
52	15 MLD STP Azad Nagar, Rajgarh Road Hisar by PHED in 31.12.2014	PHED	15	07.10.2023	Complying
53	40 MLD STP Rishi Nagar , Hisar by PHED in 02.12.2017	PHED	40	07.10.2023	Complying
54	4 MLD STP Narnaund, Hisar by PHED 31.03.2019	PHED	4	07.10.2023	Complying
55	4 MLD STP Kaimri Road, Hisar by PHED in 2018	PHED	4	07.10.2023	Complying
56	15 MLD STP Dabara Tosham Road , Hisar by HUDA in 31.7.2014	HSVP	15	08.10.2023	Complying
57	8 MLD STP Village Dabra by ULBD 31.03.2021	ULBD	8	08.10.2023	Complying
Sirsa					
58	15 MLD STP, Shamsabad patti , Kalania Road, Sirsa by PHED in 1.7.2012	PHED	15	05.10.2023	Complying
59	5 MLD STP, Vill. Nattar 1 , Sirsa by PHED in 1.5.2013	PHED	5	05.10.2023	Non-Complying
60	5 MLD STP, Vill. Nattar 2 , Sirsa by PHED in 14.09.17	PHED	5	05.10.2023	Non-Complying
61	7.5 MLD STP Ellenabad Sirsa by PHED in 11.5.2015	PHED	7.5	05.10.2023	Complying
62	9.5 MLD STP, Daddu Road,Kalanwali, Sirsa by PHED in 17.02.2018	PHED	9.5	05.10.2023	Complying
63	6 MLD STP Rania Sirsa by PHED in 30.6.2017	PHED	6	09.10.2023	Complying
64	16.5 MLD STP Dabwali, Sirsa by PHED in 04.12.2017	PHED	16.5	05.10.2023	Complying
65	20 MLD STP at Kelnia Sirsa by PHED in 30.10.2019	PHED	20	05.10.2023	Complying
Fatehabad					
66	10 MLD STP Vill. Bhodia Khera, Bhattu Road, Fatehabad by PHED in 1.4.2013	PHED	10	12.10.2023	Complying
67	10 MLD STP Vill.Amani, Tohana, Distt. Fatehabad by PHED in 1.4.2013	PHED	10	09.10.2023	Complying
68	6.5 MLD STP Ratia , Fatehabad by PHED in 1.9.2014	PHED	6.5	09.10.2023	Complying
69	5 MLD STP Kharati Khera Road, Fatehabad by PHED in 31.10.2018	PHED	5	12.10.2023	Complying
70	3 MLD STPJhakhal Mandi, Fatehabad by PHED in 30.9.2019	PHED	3	09.10.2023	Complying
71	8 MLD STP at Bhuna, Fatehabad 30.06.2021	PHED	8		Complying
72	10 MLD STP Majra, Fatehabad by HUDA in 16.12.17	HSVP	10	09.10.2023	Complying
Total No. of STPs- 72			553.5		

Annexure-2

Status of existing STPs in the catchment of river Yamuna

Sr. No.	Name of the STP	Deptt.	Capacity	Date of Sampling	Latest compliance status
Yamuna Nagar					
1	Radaur Road, Yamuna Nagar by PHED 30.09.2019	PHED	20	10.10.2023	Complying
2	Radaur Road, Yamuna Nagar by PHED in 2020	PHED	25	10.10.2023	Complying
3	Baddimajra, Yamuna Nagar by PHED* 30.07.2019	PHED	10	11.10.2023	Complying
4	Baddimajra, Yamuna Nagar by PHED* 31.07.2021	PHED	10	11.10.2023	Complying
5	Parwaloo, Jagadhri Yamuna Nagar by PHED in 31.12.2018	PHED	24	11.10.2023	Complying
6	Chhachhrauli Yamuna Nagar by PHED in 31.12.2015	PHED	3	10.10.2023	Complying
7	Radaur Yamuna Nagar by PHED 31.12.2015	PHED	3.5	11.10.2023	Complying
Ladwa, Kurukshetra					
8	Indri Road, Ladwa Kurukshetra by PHED 31.10.2016	PHED	7	20.10.2023	Complying
Karnal					
9	Indri, Karnal by PHED*	PHED	4	27.10.2023	Complying
10	Nilokheri, Karnal by PHED 1.8.2014	PHED	6	27.10.2023	Complying
11	Nissing Karnal by PHED 2021 10.8.2016	PHED	4	27.10.2023	Complying
12	Tarori Karnal by PHED 1.6.2016	PHED	5.5	27.10.2023	Complying
13	Gharaunda, Karnal by PHED 31.05.2019	PHED	7	27.10.2023	Complying
14	Gogharipur Road, karnal by ULB 01.03.2018	ULBD	10	27.10.2023	Complying
15	RK Puram, Karnal by ULB 31.10.2019	ULBD	8	27.10.2023	Complying
16	Transport Nagar, Karnal by ULB* 31.08.2020	ULBD	50	27.10.2023	Complying
Panipat					
17	Sewah, Panipat by PHED 2000	PHED	35	26.10.2023	Complying
18	Sewah, Panipat Panipat by PHED 2016	PHED	25	26.10.2023	Complying
19	Jattal Road, Panipat by PHED 2016	PHED	20	26.10.2023	Complying
20	Jattal Road, Panipat by PHED 2000	PHED	10	26.10.2023	Complying
21	Samalkha, Panipat by PHED 2013	PHED	5	26.10.2023	Non Complying
22	Sec-19, Panipat by HSVP 1.11.2018	HSVP	30	26.10.2023	Complying
23	Sec-6, Panipat by HSVP 30.04.2019	HSVP	0.8	26.10.2023	Complying
24	Dev Colony, Panipat in 31.07.2023	ULBD	15		Complying
Sonepat					
25	Kharkhoda Sonepat by PHED 2003	PHED	4.5	30.10.2023	Non Complying
26	Ganaur Sonepat 1.1.2012	PHED	7	28.08.2023	Non Complying
27	Gohana Sonepat by PHED 1.11.2015	PHED	3	30.10.2023	Non Complying
28	Gohana Sonepat by PHED 2.7.2012	PHED	8.3	28.08.2023	Non Complying

29	Rathdana Road, Sonapat by ULB 2003	ULBD	30	30.10.2023	Complying
30	Kakroi Road, Sonapat by ULB 2018	ULBD	25	30.10.2023	Complying
31	Rajiv Gandhi Edu. City, Phase-I, Sonapat by HSVP	HSVP	7.5	30.10.2023	Complying
Rohtak					
32	PGI Rohtak by PHED 31.3.2016	PHED	19.5	26.10.2023	Complying
33	Sonaria, Rohtak by PHED 31.03.2016	PHED	40	26.10.2023	Non-complying
34	Kalanaur Rohtak by PHED 1.10.2010	PHED	3.5	26.10.2023	Non-complying
35	Meham Rohtak by PHED 2013	PHED	5	26.10.2023	Non-complying
36	Singhpura, Rohtak by PHED 31.3.2015	PHED	14	26.10.2023	Complying
37	Sampla Rohtak by PHED 2011	PHED	4	26.10.2023	Non-complying
38	Sec-25, Rohtak by HSVP 18.2.2008	HSVP	10	30.10.2021	Non-complying (Under Upgradation)
39	Singhpura, Rohtak by ULB* 2012		10		Non Complying (Under Maintenance)
40	Garhi Bohar Rohtak 31.03.2023	ULBD	12		Complying
41	Rohtak 31.03.2023	HSVP	10		Complying
Jhajjar					
42	Jhajjar by PHED	PHED	5	28.10.2023	Non-complying
43	Jhajjar by PHED	PHED	5.5	28.10.2023	Non-complying
44	Beri Jhajjar by PHED	PHED	3	28.10.2023	Complying
45	Line Par, Bahadurgarh by PHED	PHED	18	28.10.2023	Non-complying
46	Najafgarh road Bahadurgarh by PHED	PHED	36	28.10.2023	Complying
47	Sec-36, Bahadurgarh by HSVP	HSVP	10	28.10.2023	Complying
Nuh					
48	Tarou by PHED 30.6.2017	PHED	4.5	26.10.2023	Non Complying
49	Punhana by PHED 31.12.2015	PHED	4.5	26.10.2023	Non Complying
50	Nuh by PHED 25.11.2016	PHED	3.6	26.10.2023	Non Complying
51	Ferozpur Jhirka by PHED 20.11.2019	PHED	5	26.10.2023	Non Complying
Palwal					
52	Hathin by PHED 31.12.2015	PHED	4.5	26.10.2023	Non Complying
53	Hodal by PHED 2013	PHED	9	26.10.2023	Non Complying
54	Palwal by PHED 2007	PHED	9	29.03.2023	Non Complying
55	Hassanpur by PHED 1.3.2016	PHED	3	26.10.2023	Non Complying
56	Jodhpur Road, Palwal in 31.05.2023	ULBD	15	29.09.2023	Complying
57	Ferozpur, Palwal in 31.05.2023	ULBD	2.5		Complying
58	Kithwari/Agwanpur, Palwal in	ULBD	10		Complying

	31.08.2023				
Faridabad					
59	Badshahpur, Faridabad by ULB in 1.9.2011	ULBD	45	31.10.2023	Non-Complying
60	Faridabad by HSVP in 31.03.2021	HSVP	7.5		Complying
61	Sec-21, Faridabad in 31.03.2023	ULBD	10		Complying
62	Faridabad	HSVP	30		Complying
Gurugram					
63	Dhanwapur, Gurgaon by GMDA in 1.10.2018	GMDA	50	30.10.2023	Complying
64	Dhanwapur, Gurgaon by GMDA 2004	GMDA	68	30.10.2023	Complying
65	Behrampur, Gurgaon by GMDA 2014	GMDA	120	10.10.2023	Complying
66	Behrampur, Gurgaon by GMDA 2010	GMDA	50	10.10.2023	Complying
67	Dhanwapur, Gurgaon by GMDA in 1.12.2014	GMDA	100	30.10.2023	Non-Complying
68	Sarai Alawardi in 28.02.2021	ULBD	1		Complying
69	Gadoli Kalan in 28.02.2021	ULBD	1		Complying
70	Baliawas in 28.02.2021	ULBD	1		Complying
71	Darbaripur in 28.02.2021	ULBD	1		Complying
72	Mohmadpur Jharsa in 31.03.2021	ULBD	2		Complying
73	Bandwari(Shifted from Sihi/Khedki Daula) in 31.10.2021	ULBD	1		Complying
	Total		1186.7		

Annexure-3

Status of existing STPs in the catchment of other catchment

Sr. No.	Name of the town/ city	Deptt.	Existing STP and Capacity (MLD)	Date of sampling	Latest Compliance Status
Gurugram					
1	Sohna, Gurgaon in 1.3.2014	PHED	6	27.10.2023	Non-Complying
2	Pataudi, Gurgaon in 30.6.2017	PHED	4.5	27.10.2023	Non-Complying
3	Farrukhnagar, Gurgaon in 30.06.2018	PHED	3	06.10.2023	Complying
4	Haily Mandi, Gurgaon in 30.06.2018	PHED	5.5	06.10.2023	Complying
Jind					
5	Julana, Jind in 1.4.2016	PHED	4	25.10.2023	Complying
Bhiwani					
6	Dhana Road, Bhiwani in 16.6.2013	PHED	10	28.09.2023	Non-Complying
7	Bhiwani in 24.3.2014	PHED	10	28.09.2023	Non-Complying
8	Bhiwani, Phase-I in 1.10.2013	PHED	15	29.09.2023	Complying
9	Bhiwani, Phase-II in 1.6.2014	PHED	15	28.09.2023	Non-Complying
10	Charkhi Dadri, Bhiwani in 1.8.2014	PHED	5	05.10.2023	Non-Complying
11	Chirya Road, Charkhi Dadri, Bhiwani 20.7.2013	PHED	5	05.10.2023	Non-Complying
12	Bawani Khara, Bhiwani in 31.12.2015	PHED	4.5	28.09.2023	Non-Complying
13	Loharu, Bhiwani in 30.11.2015	PHED	3.5	28.09.2023	Non-Complying
14	Tosham, Bhiwani 01.07.2014	PHED	3	28.09.2023	Complying
15	Siwani, Bhiwani in 9.9.2014	PHED	4	28.09.2023	Non-Complying
16	Bhiwani in 1.1.2015	HSVP	10	28.09.2023	Complying
Mohindergarh					
17	Mohindergarh in 1.9.2014	PHED	6.5	29.09.2023	Non-Complying
18	Ateli Mandi, Mohindergarh in 30.6.2016	PHED	2	29.09.2023	Non-Complying
19	Kanina, Mohindergarh in 30.4.2016	PHED	3	29.09.2023	Non-Complying
20	Rewari Road, Narnaul, Mohindergarh in 29.4.2015	PHED	7.5	29.09.2023	Non-Complying
21	Near Chinkara Rest House, Rewari Road, Narnaul 2020	MC	6		Non-Operational and effluent being treated in 7.5 MLD STP Narnaul
Rewari					
22	Bawal, Rewari 31.3.2014	PHED	3	30.03.2023	Non-Complying
23	Rewari 1.10.2014	PHED	6.5	12.09.2023	Non-Complying
24	Rewari 14.12.2007	PHED	8	12.09.2023	Complying
25	Rewari 2014	PHED	16	12.09.2023	Complying
26	Dharuhera in 30.6.2017	PHED	9.5	12.09.2023	Non-Complying
27	Kosli, Rewari in 31.4.2016	PHED	3	26.09.2023	Non-Complying
28	Dharuhera in 2020	HSVP	5	12.09.2023	Complying
Ambala					
29	Barara, Ambala in 30.11.2019	PHED	4	28.09.2023	Complying
Karnal					
30	Assandh, Karnal in 2.4.2014	PHED	5	28.09.2023	Complying
Hisar					
31	Hansi, Hisar in 31.05.2019	PHED	6.5	08.10.2023	Complying
32	Dhani Gram, Barwala, Hisar in 9.12.2014	PHED	6	07.10.2023	Non-Complying
33	Uklana, Hisar in 1.9.2017	PHED	6.5	08.10.2023	Complying

Sr. No.	Name of the town/ city	Deptt.	Existing STP and Capacity (MLD)	Date of sampling	Latest Compliance Status
34	Dhani Kushal, Bhiwani Road, Hansi in 15.4.2014	PHED	5	07.10.2023	Non-Complying
35	Lalpura- Jind Road, Hansi in 15.4.2014	PHED	7.5	07.10.2023	Non-Complying
	Total -35		225		

13 Clusters of ISWM in River catchment

Sr. No.	Cluster	ULBs within clusters	Plant Capacity (TPD)	Project Status
1	Sonepat-Panipat	Sonepat, Panipat, Gannaur, Samalkha	700	The Work of Sonepat- Panipat Cluster has been awarded to M/s JBM Group and the Waste to Energy Plant has been commissioned and operational since 16 th August 2021.
2	Faridabad-Gurugram	Faridabad, Gurugram	2100	The Work of Gurugram – Faridabad Cluster has been awarded to M/s Ecogreen Energy Pvt. Ltd and the Plant is expected to be commissioned upto December 2023.
3	Bhiwani	Bhiwani, BawaniKhera, CharkhiDadri, Loharu, Badhra	155	The Financial bid of Bhiwani cluster has been opened and under consideration/ approval of Committee of Secretaries on Infrastructure (CoSI).
4	Sirsa	Sirsa, Rania, Ellenabad, Kalanwali, MandiDabwali	168	The Financial bid of Sirsa cluster has been opened and under consideration/approval of Committee of Secretaries on Infrastructure (CoSI).
5	Ambala-Yamunanagar	Ambala, Naraingarh, Yamuna Nagar, Radaur, Barara, Sadhura	675	Bids for Ambala-Yamunanagar Cluster has been re-invited and the last date of submission of bids was 17.05.2022. No bid received. Tender will be recalled shortly.
6	Karnal-Kaithal-Thanesar	Indri, NilokheriTarori, KarnalGharaunda, Nissing, Assandh, Thanesar, Shahbad, Ladwa, Kaithal, Kalayat, Rajound, Cheeka, Pundri	638	Bids for Karnal-Kaithal-Kurukshetra Cluster was re-invited with last date of submission of bids as 17.05.2022. One Bid received and after Technical Evaluation Financial Bid has been opened. Case is under consideration/ approval of Committee of Secretaries on Infrastructure (CoSI).
7	Panchkula	Panchkula and Kalka	280	Bids for Panchkula Cluster has been re- invited and the last date of submission of bids was 17.05.2022. Three Bids received and only one bidder is technically qualified. Financial Bid has been opened. Case is under consideration/ approval of Committee of Secretaries on Infrastructure (CoSI).
8	Rohtak-Bahadurgarh-Jhajjar	Kalanaur, Meham, Rohtak, Gohana, Bahadurgarh, Kharkhoda, Julana, Jhajjar, Sampla, Beri	628	Bids for Rohtak-Bahadurgarh-Jhajjar Cluster has been re-invited and the last date of submission of bids was 17.05.2022. No bid received. Tender will be recalled shortly.
9	Jind	Jind, Narwana, Safidon, Uchana, Narnaund, Sisai,	181	The Tender Documents of Jind Cluster is ready and bids will be invited shortly.

Sr. No.	Cluster	ULBs clusters within	Plant Capacity (TPD)	Project Status
		Bass		
10	Rewari	Bawal, Dharuhera, Rewari, Mahendergarh, Kanina	407	The Tender Documents of Rewari Cluster is ready and bids will be invited shortly.
11	Hisar-Fatehabad	Hisar, Barwala, Hansi, Siwani, Fatehabad, Bhuna, UklanaMandi, Ratia, Tohana, JhakaMandi	432	The Tender Documents of Hisar-Fatehabad Cluster is ready. The alternative land has been identified at village Beed, Hansi measuring 17 Acres 01 Marla. However, this proposed land is required to be transferred from Agriculture Department to MC Hisar for the said project. ULB Department is required to deposit 2.12 Crore to Agriculture Department. Bids will be invited once the land is transferred to MC Hisar.
12	Punhana	Punhana, F/Jhirka, Hathin, Hodal, Palwal, Sohna, Nuh, Tauru	466	The Tender Documents of Punhana Cluster is ready and bids will be invited shortly.
13	Faruknagar	Farukh Nagar, HailyMandi, Pataudi	26	The Tender Documents of Farukhnagar Cluster is ready. However, the proposed land for establishment of plant for this Cluster is in dispute. Bids will be invited once the clear land is available.
Total			6856	

Details of Dump Site

Sr. No	District Name	Name Of Mc	Dumpsite Location	Quantity of Waste Legacy Waste (Ton)	Quantity of Legacy Waste Remediated (Ton)
1	Ambala	Ambala	patvi police chowki, Naraingarh Road	577349	530850
2		Barara	Rajouli Road Tehsil Barara District Ambala	9800	
3	Bhiwani	Bawani Khera	HansiBhiwani Main Road ,Bawanikhera	9185	
4		Bhiwani	DADRI ROAD BHIWANI	314000	105000
5		Charkhi Dadri	Bhiwani Delhi Bypass	56400	26400
6		Loharu	Pilani Road Loharu	5109	5109
7		Siwani	Near Toshamroad,Siwani	1236	1236
8	Fatehabad	Bhuna	Jakhal Road Bhuna	17400	
9		Fatehabad	Biggar Road, Village Matana	90000	47000
10		Jakhal Mandi	Near Railway track, Jakhalmandi	3600	
11		Ratia	JakhanDadi road near gaushala, Ratia	23500	
12		Tohana	near railway line tibbabasti	12700	
13	Gurgaon	Farrukhnagar	On Chand Nagar Road Ward No. 11 Farrukhnagar	11857	
14		Gurgaon	Bandhwari Village Gurgaon faridabad road	4700000	1700000
15		Hailey Mandi	HAILY MANDI	300	
16		Manesar	Bawal, Rewari	152500	
17		Pataudi	Ward No. 10 Near Moti DungriJohar	10727	10727
18		Sohna	Behind Nirankari College,	54000	500
19		Hisar	Barwala	Kharkda Road	6050
20	Hansi		Village Beer Farm	13000	
21	Hisar		Dhandoor Village sirsa Road	200000	45000
22	Narnaund		ward no. 04 near shamshanghatt	3350	
23	Uklana		THEH UKALANA	6400	
24	Jhajjar	Badli	SWM Site MC Badli, Village Pasour, Jhajjar Road, Badli	11060	
25		Bahadurgarh	Municipal Council Bahadurgarh Dumping site, NayaGaonBadliroad ,Bahadurgarh (Jhajjar) Haryana.	430000	170000
26		Beri	Near MC Beri office, Beri	10000	2885
27		Jhajjar	Municipal Committee Jhajjar Dumping site , Uathloadha Village , Rewari road, Jhajjar (Haryana)	30000	
28	Jind	Jind	HANSI ROAD JIND	288862	100000
29		Julana	WARD NO. 1 JULANA	5681	
30		Narwana	Lic Road Narwana	87561	
31		Safidon	Near New Grain Food market	14500	
32		Uchana	KheriMsania Road	2800	
33	Kaithal	Cheeka	KHAROUDI ROAD CHEEKA	28000	16000
34		Kaithal	Khurana road kaithal	168000	98000
35		Kalayath	MC Kaithal Dumpsite , Khurana Road Kaithal	30000	5000
36		Pundri	MC Pundri , Dumpsite Kakot Road	4100	
37		Rajound	Ward 03	5200	
38		Siwan	Siwan Municipal Committee Dumpsite , Jungle Road Siwan	4726	
39	Karnal	Assandh	Near New Fruit Mandi, Kanchi Gate, Assandh	22300	15300
40		Gharaunda	Village Begampur near Gharaunda	20236	20236
41		Indri	Indri byepaas road , Indri, Karnal	3000	3000
42		Karnal	Vill: Shekhpura, Meerut Road, Karnal	95022	71800
43		Nilokheri	Ward No 6 Dumping point, Kali Mata Mandir Road, Nilokhedi	11000	11000
44		Nissing	Ward No.13, Near Mata SundriKhalsa Girls College, Main KarnalKaithal road, Nissing	15000	15000
45		Taraori	Nadana Road. Near Power House, Taraori	8766	8766
46	Kurukshetra	Ladwa	ward no.1, ladwa	16100	
47		Pehowa	Near Saraswati Petrol pump filling station Pehowa	10660	10660
48		Shahbad	Near Saha Road	743	743
49	Thanesar	Village Bazidpur near Pipli	800		
50	Mahendragarh	Ateli	khorgaon	4959	
51		Kanina	SIHOR ROAD, KANINA	10920	
52		Mahendragarh	dholposh	39349	
53		Nangal Chaudhary	ward no5 NolayjaNolpur	1550	
54		Narnaul	KhaldapahadiNear by pass	188000	92546
55	Mewat	Ferozpur	DoodhGhati	20000	

Sr. No	District Name	Name Of Mc	Dumpsite Location	Quantity of Waste Legacy Waste (Ton)	Quantity of Legacy Waste Remediated (Ton)
		Jhirka			
56		Nuh	Ward No.3. Jogipur Road, Near Vijaya Gas Agency, Nuh town , Haryana	15768	
57		Punahana	MandkikheraJamalgarh Road Punhana	20000	
58		Taoru	burakhapahadi	35000	
59	Palwal	Hathin	Ward No 5, Hathin	3420	1650
60		Hodal	RAVIA PATTI	6000	
61		Palwal	ward no. 27 meghpur	21000	21000
62	Panchkula	Panchkula	sector 23, Panchkula	416788	
63	Panipat	Panipat	Village Nimbri, Panipat	409200	302110
64	Rewari	Rewari	Ramsinghpura, Bawal	87217	62217
65	Rohtak	Maham	MC Maham, Hisar Road	13630	12961
66		Rohtak	Bhiwani Road, Rohtak	800000	550000
67	Sirsa	Ellenabad	Near by Pass Rania Road. Ellenabad	10816	
68		Kalanwali	Dadu Road Kalawali	3280	1480
69		Mandi Dabwali	Near Rambagh ward no 4 MandiDabwali	126684	30684
70		Rania	BACK SIDE NIRANKARI BHAWAN, BALASAR ROAD, WARD NO.02, RANIA	5200	
71		Sirsa	Near by Village Bakriyanwali SWM Plant , Sirsa	263000	44530
72	Sonipat	Ganaur	Badshahi Road Near BSNL Tower	20000	
73		Gohana	Thaska Village	119000	42000
74		Kharkhoda	sampla road bypass	24000	21000
75		Sonipat	Behind DCRUST University	300000	
76	Yamunanagar	Yamunanagar	VillKailKhera Ambala - Jagadhari Road	192001	126001
Total				10759362	4328391
				Say 107 Lakh MT	Say 43.28 Lakh MT

Annexure-6

Details on Captive TSDF(s)

Name of SPCB/PCC:- HSPCB

Sr. No	Name and address of the Captive Facility	Type of facility (Land fillable/ Incinerable/ both)	Capacity		HW disposed during the year (MT)		Cumulative HW disposed till the end of financial year (MT)	
			Incinerat or (MT/H)	Landfill (MT/A)	SLF	Incinerator	SLF	Incinerat or
1	M/S Panipat Refinery ,IOCL Panipat	Landfillable	0	2500	666.68	0	1819.98	0
2	M/s Crystal Crop. Protection Pvt. Ltd. (Unit-II) (Tech. Plant) , Vill. Nathupur, Sonapat.	Incinerable	0.05	0	--	0.005	--	42.805
3	M/s Indogulf Cropscience s Ltd., (Jai Shree Rasayan Udyog Ltd.), (new unit Tech. Plant) , Vill. Nathupur, Sonapat	Incinerable	0.05	0	--	4.73	--	53.26
4	M/s Marino panel Products Ltd., vpo rohad, Jhajjar	Incinerable	13	Nil	Nil	82.5	Nil	Nil